

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1803**

TO BE ANSWERED ON THE 10TH MARCH, 2021/ PHALGUNA 19, 1942 (SAKA)

MISUSE OF FARMERS PROTEST RALLY

**1803. SHRI HARNATH SINGH YADAV:
 SHRI VIJAY PAL SINGH TOMAR:
 LT.GEN. (DR.) D. P. VATS (RETD.):**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any case has been registered against the persons who misused the protesting rally recently in the name of 'Farm Laws';

(b) if so, the details thereof;

(c) whether any case has been registered against the culprits who tried to tarnish the image of the country in the name of farmers protest including foreigners who were indirectly involved in the matter digitally such as toolkit;

(d) whether Government has instructed the police authority to investigate the case against the culprits and take strong against them; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (e) : Delhi Police has informed that 38 cases have been registered against the persons (including foreigners) who violated various legal provisions (including cyber crime) recently in Delhi, while protesting in the name of Farm Laws.